

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 6266**  
ANSWERED ON 05<sup>TH</sup> APRIL, 2018

**TRAFFIC DISCIPLINE ON NATIONAL HIGHWAYS**

6266. SHRI DUSHYANT CHAUTALA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) whether the Government has any plan to formulate National Highways Security Policy and also to create State Highway Police in the States to ensure safety and security as well as the strict enforcement of traffic discipline on National Highways;
- (b) if so, the details thereof;
- (c) whether the Government has also planned to establish electronic-surveillance of the highways through a network of CCTV cameras on the National Highways to monitor suspicious movements; and
- (d) if so, the details thereof and the follow up action taken by the Government in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (b) National Highways Authority of India (NHAI) in consultation with the Ministry of Home Affairs has taken initiative to formulate a dedicated agency to ensure security and enforcement of traffic on National Highways. In this connection, the Ministry of Home Affairs has assigned the work to the Bureau of Police Research & Development (BPR&D) to prepare a concept document in consultation with the NHAI and other stakeholders.

(c) No, Madam.

(d) Question does not arise.

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